



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,17th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">Crl.A./275/2014</a> IN CrI.L.P./31/2014 (D/O)	RANJANA DEB <b>Versus</b> KANTI LAL MOHATA	MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK	
2	<a href="#">WP(C)/1297/2019</a>	NAZIMUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. D DAS SR. ADV R SARMAH MS. L ISLAM MR. K MOHAMMED	GA, ASSAM SC, SEBA SC, P W D SC, PERSONNEL DEPT.
3	<a href="#">WP(C)/7679/2019</a>	RAGH BRENDRA SHAHI <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR A TEWARI MS. P ADHIKARI MR. D WANGDI	GA, ASSAM
4	<a href="#">WP(C)/1050/2023</a>	HANIF ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B U LASKAR MR F A AHMED	SC, P AND R.D.
5	<a href="#">WP(C)/7146/2023</a>	NIKUNJA DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR N TALUKDAR MS N RABHA	GA, ASSAM SC, IRRIGATION
6	<a href="#">WP(C)/256/2024</a>	THE UNION OF INDIA AND 3 ORS <b>Versus</b> NO. 15370769A EX NAIK DIPAK KUMAR BARMAN	MR. B CHAKRAVARTY	
7	<b>WITH</b> <a href="#">WP(C)/258/2024</a>	THE UNION OF INDIA AND 4 ORS <b>Versus</b> NO. 15127681Y EX NAIK HAUKHOSIAM	MR. B CHAKRAVARTY	

LEAVE NOTE OF ADVOCATES FOR 17/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
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14)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
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**BEFORE:**

**JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/6311/2018</a>	JALAL UDDIN <b>Versus</b> STATE ELECTION COMMISSION AND 2 ORS	MR. M K CHOUDHURY MRS. L N CHOUDHURY MR M H CHOUDHURY MS. M DEORI	GA, ASSAM SC, ELECTION COMMISSION.
2	<a href="#">WP(C)/6738/2019</a>	AFIYA BEGAM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A M S MAZUMDER MR. A A R KARIM	GA, ASSAM MR. N H BARBHUIYA
3	<a href="#">WP(C)/7325/2019</a>	TILAK RABHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K R PATGIRI MR. M KHAN MS. P CHAKRABORTY	SC, WATER RESOURCE
4	<a href="#">WP(C)/1945/2023</a>	MD. HUSSAIN ALI <b>Versus</b> THE COAL INDIA LIMITED AND 6 ORS	MRS P P BORAH MR. P K DAS MS. W SULTANA	GA, ASSAM SC, COAL INDIA
5	<a href="#">WP(C)/4461/2023</a>	DRIBBLEENA SARANIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M SARANIA MR. A I KATHAR MR R.BEZBARUAH MR A SARANIA	SC, TRIBAL AFFAIRS (PLAIN) SC, HEALTH AND F W SR. GA, ASSAM

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**[AT 11:00 AM]**

**BEFORE:**

**DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/306/2023</a>	SHAHIDA BEGUM <b>Versus</b> THE INSURANCE OMBUDSMAN AND ANR	MD. S ALOM MR. M S ALAM MR. J ABBAS MR S T ADNAN MR S J SHAMIM	
2	<a href="#">WP(C)/1624/2023</a>	M D BHARALI AND 3 ORS <b>Versus</b> TENGAPANI DEURI BOLIABABA THAN PARICHALANA SAMITY AND 8 ORS	MS N MAHANTA N GAUTAM MR. R CHOUDHURY	GA, ASSAM MR. S K DEORI (R-1,2) MS. SOMILA (R-1,2) SC, WPT AND BC
3	<a href="#">WP(C)/3356/2023</a>	SAPIYAR RAHMAN @ SOPIOR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. P DAIMARY MR. R. KARIM	SC, P AND R.D. GA, ASSAM
4	<a href="#">I.A.(Civil)/3790/2023</a> in Mat.App./12658/2023	XXXXXXX <b>Versus</b> XXXXXXX	MR. M ALI MR J. ISLAM	
	<b>WITH</b> <a href="#">Mat.App./12658/2023</a> (Filing Number)	XXXXXXX <b>Versus</b> XXXXXXX	MR. M ALI	
5	<a href="#">WP(C)/4367/2023</a>	M/S MD ALAL UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. M L GOPE MS. N HAWELIA MR. A GANGULY MR. A DHANUKA MR S K SAHA MS. H JAIN	SC, GST DR. B N GOGOI
6	<a href="#">WP(C)/5585/2023</a>	HEMEN MAHANTA @ HEMENDRA CHANDRA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR B M DEKA MS D MAHANTA MR R.AHMED	SC, KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM SC, HANDLOOM, TEXTILE AND SERICULTURE

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